
(2025) 06 MEG CK 0295
In the Meghalaya High Court
Case No : Writ Petition (C) No. 187 Of 2025

Wordington Nongrum

APPELLANT

Vs

KHADC & 4 Ors.

RESPONDENT

Date of Decision : 02-06-2025

Acts Referred:

Citation : (2025) 06 MEG CK 0295

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : W. Khongsni, R. Kharsyad, R.K. Synrem, F. Kharsyiemiong, A.D. Syiem

Judgement

H. S. Thangkhiew, J

Mr. R.K. Synrem, learned counsel has entered appearance today on behalf of the respondent No. 3, Ms. F. Kharsyiemiong, learned counsel for the respondent No. 4 and Ms. A.D. Syiem, learned counsel for the respondent No. 5.

Mr. R. Kharsyad, learned counsel for the respondents No. 1 and 2 has submitted that the matter concerning the election of Sordar Shnat of Raid Tynring had since been taken up on 29.05.2025 by the respondents No. 1 and 2 and the order will be delivered soon.

List this matter on 20th June, 2025.